Special courts to deal with defaults on bank loans

*252. SHRI N. E. BALARAM: Will the Minister of FINANCE be pleased to state:

- (a) whether Government are considering a proposal to set up special courts to deal with cases arising from defaults on large bank loans; and
 - (b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO):

(a) and (b) A proposal to set up a special legal machinery for recovery of large bank defaults is under examination

Rehabilitation of jobless textiles mill workers

*253. SHRI PRAMOD MAHAJAN:

SHRI SHANKER SINH VAGHELA

Will the Minister of TEXTILES be pleased to state:

- (a) what is the number of textile mills which are lying closed State-wise and the total number of textile workers rendered jobless due to Government's new textile policy and when was the policy announced and what was the prior position;
- (b) whether adequate precautions were taken in this regard while framing the policy; if so, the details thereof;
- (c) what are the details of rehabilitation schemes for the jobiess workers since the closure of the milk and how many such workers have since been provided with gainful and durable employment; and
- (d) what are the specific provisions under 'Nehru Rozgar Yojna' for the rehabilitation of these unemployed workers and how it is being implemented?

THE MINISTER OF STATE IN THE MINISTER OF TEXTILES (KUM SA-ROJ KHAPARDE): (a) 68 textile mills with a complement of 95,415 workers were lying closed as on 31-5-85 before the announcement of the new Textile Policy on 6-6-85 while 138 textile mills with a complement of 1.86 lakh workers were lying closed as on 31-5-89. The increase in closure of textile mills cannot be attributed wholly and directly to the new Textile Policy The State-wise details of closed textile mills before after the announcement of the Textile Policy and given in the statement attached. [See Appendix CLI, Annexure Nos. 117 and 118]

- (b) The Statement on Textile Policy was framed in the light of the recommendations of the Expert Committee on Textile Industry. It was deliberated at different levels and representatives of various Ministries were consulted
- (c) The State Governments have been advised to formulate schemes for redeployment and rehabilitation of workers displaced by closure of textile mills. In addition, Central Govt, has set up a Textile Workers Rehabilitation Fund under which a sum of about Rs 3.5 crores has been disbursed to 2639 workers as on 21-7-89.
- (d) The jobless textile workers eligible under Jawahar Rozgar Yojna can avail of this scheme

गंगा कार्यवाही योजना

*254. डा॰ रत्नाकर पाण्डेव:

थी मुक्तियार सिंह मलिक :

क्या पर्यावरण ग्रीर वन मंत्री यह बताने की कृषा करेंगे कि :

- (क) गंगा कार्यवाही योजना के श्रधीन श्रद्ध तक क्या प्रशति हुई हैं ;
- (ख) इस परिकोजना पर अब तक कितनी धनरांकि खर्च की गई हैं ; और
- (ग) इस योजना के कब तक पूरा ही जाने की संस्थानत हैं ?